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(b) and (c) It will be known only when the group constituted by the Planning Committee of the National Capital Region Planning Board submits its report.

## Non-payment to the Contractors by DDA

## 1153. SHRI RAM NARESH KUSHAWAHA : SHRIMATI RENUKA CHOUDHURY :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that work on all the major housing and development projects of the Delhi Development Authority have come to a standstill due to non-payment to the contractors engaged on the projects ;

(b) if so, what are the details hereof, and the reasons therefor,

(c) the total amount payable to the contractors till date ; and

(d) the steps contemplated by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No, Sir.

(b) to (d) The Government is not aware of the. hold up of DDA's projects on account of non-payment to the contractors. The total amount payable to the contractors has been called for from the DDA and will be placed on the Table of the House.

## Allotment of Land in Gurgaon, Haryana

1154. SHRI SATYA PRAKASH MALAVIYA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Central Government are aware that the Stale Government of Haryana have permitted certain Delhi colonisers to set up residential colonies on abou 4000 acres of rural land in Gurgaon and that the area to be developed falls within the National Capital Region; and

(b) if so, what are the details thereof and the reaction of the Central Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The information is being collected and will be laid on the Table of the House,

## Fire in Bokaro Steel Plant

1155. SHRI RAJNI RANJAN SAHU : SHRI KRISHNA KUMAR BIRLA : SHRI GURUDAS DAS I GUPTA : SHRI K. VASUDEVA

PANICKER :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that a major fire broke out in the captive power plant of the Bokaro Steel plant on 10th July, 1986;

(b) if so, what were the causes of , I the fire ;

(c) what are the particulars of equipments destroyed in the fire and the loss sustained as a result thereof;

(d) whether sabotage is suspected in this matter; and

(e) whether any inquiry has been ordered into the incident and so, what are the results thereof?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT): (a) to (e) A fire broke out in the early hoursof 11th July, 1986, in the Captive Power Plant of the Bokaro Steel } Plant. Survey showed that there was